

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2278  
ANSWERED ON:18.12.2013  
BWA SPECTRUM LICENCE  
Viswanathan Shri P.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of the foreign companies along with their Indian subsidiaries who have applied and got licences for Broadband Wireless Access (BWA) along with names of circles/cities the licences have been issued to each company;
- (b) whether the Qualcomm who got the licence for BWA have applied for licence in the mandatory time frame; and
- (c) if not, the manner in which the company got the BWA licence?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Madam, there is no separate Telecom licence for BWA Spectrum. As per the conditions of Notice Inviting Applications (NIA) No.P-11014/13/2008-PP dated 25/02/2010 for "Auction of 3G and BWA Spectrum", if the Successful Bidder of the spectrum was a Prospective New Entrant, it was required to nominate a company which had to obtain a UAS/ Category "A" ISP licence or had an existing UAS/ISP Licence wherein successful bidder had a minimum holding of 26%.

In the said auction, apart from Indian companies, two foreign companies namely M/s Qualcomm Incorporated, USA and M/s Augere (Mauritius) Ltd. were also the successful bidders. M/s Qualcomm Incorporated, USA had won the BWA Spectrum for Delhi, Mumbai, Kerala and Haryana Service Areas and M/s Augere (Mauritius) Ltd for Madhya Pradesh Service Area.

Nominee of M/s Qualcomm Incorporated, USA and M/s Augere (Mauritius) Ltd. namely M/s Wireless Business Services Private Limited (WBSPL) and M/s Augere Wireless Broadband India Pvt. Ltd. respectively had subsequently obtained Category "A" Service Area "All India" ISP Licence.

(b) & (c) As per the condition 3.7 of the said NIA, the successful bidder was required to apply for, or otherwise acquire the relevant service licence within three (3) months of it being declared a Successful Bidder. The results of Broadband Wireless Access (BWA) auction were declared on 12.06.2010. M/s WBPSL had applied for ISP licence vide its application dated 09.08.2010. Based on the ISP application dated 09.08.2010 and letter dated 05.09.2011 of M/s WBSPL, letter of M/s Qualcomm Incorporated dated 09.09.2011 and in compliance with TDSAT order, nominee of M/s Qualcomm Incorporated, M/s WBSPL was granted the ISP Licence on 15.03.2012.